

IN THE SUPREME COURT OF INDIA  
CIVIL ORIGINAL JURISDICTION

SECTION XVI-A

LISTED ON: 26-10-2015  
COURT NO.: 3  
ITEM No.: 3

TRANSFER PETITION (CIVIL) Nos. 877-881 OF 2015

WITH

INTERLOCUTORY APPLICATION NOS. 1-5 of 2015

(Application for stay.)

PRINCIPAL DIRECTOR OF AUDIT (CENTRAL)  
AND ORS. ETC. ETC.

...Petitioner

VERSUS

M/S. GOLFLINKS SOFTWARE PARK PVT. LTD. & ORS.

.....Respondent

OFFICE REPORT

The Transfer Petition above mentioned was listed before the Hon'ble Court on 31-08-2015 when the Court was pleased to pass the following Order:-

"Issue notice by speed post.

Tag with TP(C)Nos.257-266 of 2014.

Until further orders, there shall be stay of further proceedings in (i) Writ Petition No.4600/2014 (M/s. Golflinks Software Park Pvt. Ltd. vs. Union of India & Ors.); (ii) Writ Petition No.4601/2014 (M/s. Manyata Promoters Pvt. Ltd. vs. Union of India & Ors.) and (iii) Writ Petition No.6160/2014 (M/s. Brigade Enterprises Ltd., Bangalore vs. Union of India & Ors.) pending before the High Court of Karnataka at Bangalore and (a) Special Civil Application Nos.14928/2014 (M/s. Sadbhav Engineering Ltd. vs. Union of India & Anr., (b) 18173/2014 (M/s. Dev Information Technology Pvt. Ltd. vs. Union of India & Ors.) pending before the High Court of Gujarat at Ahmedabad."

Accordingly, matter was tagged with T.P. (c) No. 257-266 of 2014 and Notices was issued to sole respondents in each matter in the matters above mentioned through concerned High Court on 10-09-2015 by Speed Post and as per track report it was delivered on 12-09-2015 to High Court.

It is submitted that Mr. Akshat Goel, Advocate has filed Vakalatnama and memo of appearance on behalf of Sole Respondent in T.P (C) 881 of 2015 but he has not filed Counter

Affidavit on his behalf so far.

It is further submitted that Certificate of Service of Respondents as well as status of the matters is awaited from the High Court.

Service of notice is not complete on all the sole Respondents in T.P. (c) Nos. 877 to 880 of 2015.

Since the matter i.e. T.P. (c) No. 257-266 of 2014 is on board the Transfer Petition is listed before the Hon'ble Court with this Office Report.

Dated this the 16<sup>th</sup> day of October, 2015.

ASSISTANT REGISTRAR

Copy to : **Mr. D.S. Mahra, Advocate**

**Mr. Akshat Goel, Advocate**

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ASSISTANT REGISTRAR